## HON'BLE JUSTICE S. P. TALUKDAR ONE MAN COMMITTEE

5 Council House Street, Kolkata - 700 001

E - Auction / Sale Notice

## **IMPORTANT NOTICE**

IMPORTANT NOTICE TO BIDDERS IN RESPECT OF PUBLIC NOTICE DATED AUGUST 5, 2025 FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTIES RELATING TO WARIS FINANCE INTERNATIONAL GROUP OF COMPANIES, ANNEX INFRASTRUCTURE INDIA LIMITED GROUP OF COMPANIES, MPS GROUP OF COMPANIES, PINCON GROUP OF COMPANIES, PAILAN GROUP OF COMPANIES, GBC GROUP OF COMPANIES, VIBGYOR GROUP OF COMPANIES, KOLKATA WEIR INDUSTRIES LIMITED GROUP OF COMPANIES, RAMEL INDUSTRIES LIMITED, MULTIPURPOSE BIOS INDIA GROUP OF COMPANIES AND TOWER INFOTECH GROUP OF COMPANIES

Securities and Exchange Board of India (SEBI) vide Public Notice dated August 5, 2025 (along with corrigendum dated August 7, 2025 and August 22, 2025) have invited bids for sale of properties of Pailan/MPS/Vibgyor/Tower Infotech/Multipurpose Bios India/Pincon/Ramel/Kolkata Weir Industries/Annex Infrastructure India/Waris/GBC Industrial Corporation Group of Companies on behalf of One Man Committee, High Court, Calcutta.

In this regard, State Bank India Specialised Institutional Banking(SIB) has informed that owing to merger of its Branches, the IFSC code is now changed from **SBIN0014524 to SBIN0000001** 

The remaining contents of the sale/e-auction Notice dated August 5, 2025 remain unchanged.

Place: Kolkata

Date: September 1, 2025

Securities and Exchange Board of India

(on behalf of One Man Committee)